EMPLOYEES PROVIDENT FUND ACT

*994. Shri Tushar Chatterjea: Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 685 on the 12th August, 1955 and state the stage at which is the consideration of the question of determination of the procedure of formation of the Board of Trustees for Provident Fund in the factories exempted under Section 17 of the Employees Provident Fund Act?

The Deputy Minister of Labour (Shri Abid Ali): No decision has been taken as yet.

FOOD AND SEED GODOWNS (ANDHRA)

- *995. Shri B. S. Murthy: Will the Minister of Food and Agriculture be pleased to state:
- (a) the number of central food and seed godowns in Andhra at the end of 1955;
- (b) the number to be closed down during 1956-57 and the reasons thereof;
- (c) whether the Andhra Government has asked for any loan for constructing new godowns; and
 - (d) if so, the amounts asked for?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Food godowns—18.

Seed godowns-Nil.

- (b) About 16 food godowns, hired by the Central Government in Andhra State are expected to be closed down within this period, with the disposal distribution of stocks.
- (c) No, Sir. The Andhra State have requested that a provision for the construction of 300 seed stores should be made in the Second Five Year Plan, which is being done.
 - (d) Does not arise.

PLANTATION LABOUR ACT, 1951

- *998. Shri T. B. Vittal Rao: Will the Minister of Labour be pleased to state:
- (a) whether all the State Governments have since adopted the rules framed under the Plantation Labour Act, 1951;
- (b) if so, the States where they are enforced; and
- (c) the reasons given by the States that have not adopted the same so far?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). The Governments of Assam, Madras, Bihar, Tripura and Himachal Pradesh have notified their rules under the Plantations Labour Act and they have come into force in those States. Other State Governments concerned have published their draft rules for criticism and are now taking action to finalise them.

APPRENTICES IN N. E. RAILWAY

- *999. Shri Dhusiya: Will the Minister of Railways be pleased to state:
- (a) the number of persons selected in the North Eastern Railway in 1953, 1954 and 1955 for the following posts:
 - (i) Apprentice Mechanics
 - (ii) T.K.R. Apprentices
 - (iii) P.W.I. Apprentices
 - (iv) Trade Apprentices
 - (v) T.I. Apprentices; and
- (b) the number of Scheduled Castes and Tribes among them selected each year?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b) A statement is laid in the Table of the House. [See Appendix V, annexure No. 67.]